

- Maternal care which includes ante-natal, delivery and post-partum services
- child survival services for new born and infants
- management of RTI/STDs

More NGOs will be involved for quality interventions and clinic based interventions in the new approach. Present schemes are being revamped for closer collaboration with NGOs who will strengthen community involvement in monitoring and implementing the project activities. They will also play a major role in training of trainers for technical skills as well as for IEC. Low cost maternity waiting areas for higher risk pregnancy cases are being proposed under NGOs sector.

Private rural medical practitioners and practitioners of indigenous systems of medicine will also be involved in preparing the Sub-Centre Action Plan and PHC plan.

[Translation]

Flood Control

565. SHRI RAMENDRA KUMAR : Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Union Government have any scheme to control the floods in the country particularly in Bihar; and

(b) if so, the details thereof?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) and (b). The investigation, planning and execution of flood control schemes are primarily the responsibility of the State Government. Centre renders assistance of technical and promotional nature and has mainly an advisory role.

However, the Rashtriya Barh Ayog (RBA) constituted by the Government of India in its report (1980) had made long term and short term recommendations for flood management in the country which included both structural and non structural measures. These recommendations have been sent to the States for implementation. Further, for the severe flood prone basins of Ganga and Brahmaputra, the Central Government Organisations of the Ganga Flood Control Commission and the Brahmaputra Board have respectively, prepared comprehensive master plans for flood management. These plans have been sent to the State Government for formulating detailed schemes for implementation.

In the successive Five Year Plans, the State Government have undertaken several Flood Management measures to mitigate the food problem which have provided a reasonable degree of protection to an area of 14.4 million ha. (against a flood prone area of 40 million ha. as assessed by

RBA). The Central Government is operating 157 flood forecasting stations covering 62 river basins which are providing timely flood forecasting services to the State Governments for issuing flood warning and organising flood fighting measures.

In the State of Bihar, the Flood Management measures undertaken by the State Government are providing a reasonable degree of protection of an area of 18.89 lakh ha. which is about 44% of the flood prone area of the State.

The Central Government has also launched a flood proofing programme in North Bihar in the 8th Plan by providing central assistance to the State.

Unscientific Extraction of Coal

566. SHRIMATI SHEELA GAUTAM
SHRI RAMASHRAY PRASAD SINGH

Will the Minister of COAL be pleased to state

(a) whether the Government are ware of the fact that coal is being extracted unscientifically in certain coal mines in the country;

(b) if so, whether such mines have been identified;

(c) if so, the details thereof; and

(d) the steps taken for ensuring the extraction of coal in those mines in a scientific and well planned manner?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) : (a) to (d). Coal mining activity by the public sector companies is undertaken on the basis of detailed exploration and mine planning. These companies are carrying out coal mining activity in a scientific manner, and according to available geological data.

[English]

Housing Programme

567. SHRI BANWARI LAL PUROHIT Will the Minister of URBAN AFFAIRS & EMPLOYMENT be pleased to state :

(a) whether the Government have formulated any policy to implement the crash housing programme in the country;

(b) if so, the details thereof;

(c) whether jhuggi-jhonpuri dwellers would be provided houses under the said programme; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U VENKATESWARLU) : (a) and (b). Housing being a State subject, it is primarily for the State Governments